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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28-2-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP75/15	81/16	Hearing	397/ 398	N.Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt.Ltd & 5 ors

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION	REPRESENTATION BY WHOM (Petitioner _____ Respondent _____)	SIGNATURE
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1. *Rithika RL*
for CKN.
8845 46952.

Respondent No 2 to 6

Rithika

Counsel for Petitioner is absent. None appeared for Petitioners. Counsel for Respondents 2 to 6 is present. She has filed a memo along with an annexure. She reported R-2 died and R-3 is his legal heir who is a party on record. Therefore, R-3 is recognised as LR of R-2. Counsel for R-4 and R-5 further reported that R-4 and R-5 Companies are amalgamated into two different Companies. None appeared for petitioner.

Fresh notice to the petitioner and to the counsel appearing for the petitioner and also for taking necessary steps against R-4 and R-5. Registry is directed to serve notice on the petitioner and the counsel. Counsel for respondents also undertakes to serve notices on the petitioner and the counsel for the petitioner informing the next date of hearing.

List it on 24.03.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)